

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL PRINCIPAL BENCH

ITEM No. 9
(IB)-461(PB)/2017

IN THE MATTER OF:

BDR Builders and Developers Pvt. Ltd Petitioner
v.	
Shilpi Cable Pvt. Limited Respondent

Order U/s. 7 of (IBC) Liq.

Order delivered on 22.05.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (JUDICIAL)

SH. AVINASH K. SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

(HEARING THROUGH PHYSICAL MODE & VC)

PRESENT:

For the Liquidator	: Milan Negi & Nikhil Jha Advs.
For the Respondent	: Samant Singh Adv for R-6

ORDER

IA-2086/2021

Mr. Milan Negi, Ld. Counsel appearing for the Applicant submitted that the copy of the reply filed by R-7 has not yet been made available to him. Ld. Counsel for R-7 is directed to made available a copy of the reply filed by him to Ld. Counsel for the Applicant who will have an opportunity to file rejoinder thereto. List the matter on **08.07.2024**.

-Sd/-

(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)

-Sd/-

(ASHOK KUMAR BHARDWAJ)
MEMBER (JUDICIAL)

22.05.2024
Lalit